

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 528 of 1996

Friday, this the 31st day of May, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

G.S. Sreekantan Nair,
S/o Gangadharan Nair,
Extra Departmental Packer,
Trivandrum General Post Office. ... Applicant

By Advocate Mr T.C. Govindaswamy.

Vs

1. Union of India represented by
Secretary to the Government of India,
Ministry of Communications,
New Delhi.
2. Chief Post Master General,
Kerala Circle, Thiruvananthapuram.
3. The Senior Post Master,
Trivandrum General Post Office,
Thiruvananthapuram. ... Respondents

By Advocate Mr Mary Help John David.J, Addl.CGSC

The application having been heard on 31st May 1996,
the Tribunal on the same day delivered the following:

O R D E R

Applicant an Extra Departmental Packer seeks a declaration that he is eligible to be considered for appointment as 'Water Carrier' in the Office of the third respondent.

2. Learned Standing Counsel for respondents took time for instructions, obtained instructions and submitted that the case of applicant will be considered for appointment alongwith that of two other eligible candidates.

...2/-

3. The submission is recorded, and the application is disposed of. No costs.

Dated the 31st May, 1996.

A. Sankaranair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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